
Ishwar Vs Parameshwar

Criminal Revision Petition No. 100478 Of 2024 [397(Cr.PC)/438(BNSS)]

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 24, 2025

Citation: (2025) 01 KAR CK 0061

Hon'ble Judges: Ravi V. Hosmani, J

Bench: Single Bench

Advocate: C. V. Angadi

Final Decision: Dismissed

Judgement

Ravi V. Hosmani, J

Learned counsel for petitioner accedes to office objections regarding maintainability of revision petition and submits that this petition may be dismissed

as withdrawn with liberty to file appeal.

Recording submission, revision petition is dismissed as withdrawn with liberty to petitioner to prefer appeal.

Registry to return certified copies forthwith retaining Photostat copies of same.